

Name of Citizen Services given to litigants & Advocates
Under e-Court Project in the Civil Courts of Begusarai Judgeship

Sr. No.	Citizen Services No.	CITIZEN CENTRIC SERVICES	<u>Begusarai</u>	<u>Manjhaul</u>
1	1	Filing at Judicial Service Center and generation of Receipt containing filing number.	Yes	Yes
2	2	Scrutiny objections on the District Court website.	Yes	No
3	3	Push SMS and E-mail facility on filing, registration, listing and disposal of case.	Yes	No
4	6	Template for writing judgments giving name of court, title, name of parties and date of filing of case.	Yes	Yes
5	7	Judgments are to be stored in the Server, which can be accessed by authorised persons from Court or Copying Agency etc.	Yes	No
6	8	Judgment on Internet Website with search facility.	Yes	No
7	9	Forms for generation of statements, reports and the registers in the prescribed format (abiding by the statutory requirement) to be made available on Intranet (LAN)	Yes	No
8	10	Automatic Caveat Checking	Yes	No
9	11	Cause List on Internet (with Searchable Fields)	Yes	Yes
10	12	Court Diaries and Court Calendars to be generated automatically.	Yes	No
11	15	Case Status on Internet: 1. Case number 2. Case Title 3. Advocate name 4. Court 5. Location of Court 6. Next date of hearing	Yes	Yes

		<p>7. Purpose of listing</p> <p>8. How many times listed for same purpose?</p> <p>9. Lower Court details, if matter is pending in higher court.</p> <p>10.If matter is pending in lower court then information as to whether any appeal/revision has been filed against an order/judgment.</p>		
12	16	Orders are to be stored in the Server, which can be accessed by authorized persons from Court or Copying Agency etc.	Yes	No
13	17	Daily Orders on Internet Website.	Yes	No
14	18	<p>Website for each District Court</p> <p>1. Websites for each district court. Templates to be designed by NIC.</p> <p>2. Updation and customization should be user friendly.</p> <p>3. Court Forms, requirements and sample pleadings for litigants and lawyers on Website.</p> <p>4. Judges on Leave information on District Court Website with details about Courts handling his/her cases.</p> <p>5. List of Police stations with concerned Courts to which those police stations are attached.</p> <p>6. Information regarding pecuniary and territorial jurisdiction of courts.</p> <p>7. Information on Section/Act wise punishment and bailable/non-bailabe.</p>	Yes	Yes
15	21	Complete Court Fee structure on the district court website.	Yes	Yes